NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 385 of 2017 with CP No. 225/241/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Abdul Nasir & Anr.

V/s.

Nafees Bakery Pvt. Ltd.

Section of the Companies Act:

Section 241 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 MONAAL DAVAWALA

ADVOCATE

PETITIONER

Monaul

2. Amiter Desci

Compare

<u>ORDER</u>

Learned Advocate Mr. Monaal Davawala present for Original Petitioner. Learned PCS Ms. Amita Desai present for Respondents no. 1 to 4.

Reply filed in IA 385/2017 and as well as in main petition.

Petitioner shall file rejoinder within two weeks serving a copy in advance to other side in IA and main petition.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL